Claims on N.E. Railway

227. Shri Rajendra Singh: Will the Minister of Railways be pleased to state:

(a) the total amount of claims that the North-Eastern Railway had to pay in the following years respectively:---

- (i) **1953-54**
- (ii) 1954-55
- (iii) 1955-56
- (iv) 1956-57

(v) and from 1st April, 1957 to 1st September, 1957;

(b) the total amount of outstanding claims under consideration on the same Railway;

(c) the total number of claims petitions preferred against pilferage and thefts on Paleza Ghat and Mokamah Ghat and the amount involved in the following years:

(i) 1955-56

(ii) 1956-57, and

(iii) 1st April, 1957 to the 1st Septtember, 1957;

(d) whether it is a fact that cases of thefts and pilferages have not shown appreciable decline on the North-Eastern Railway; and

(e) if so, what steps Government have taken or contemplate to take to seal the leaking points and bring to book the offenders departmentally?

The Deputy Minister of Bailways (Shri Shahnawas Khan): (a) Total amount of claims paid by North Eastern Railway year-wise was:---

1953-54		Rs.	36,69,779
1954-55		Rs.	37,12,503
1955-56	• •	Rs.	53,62,744
1956-57	• •	Rs.	53,93,694
1st April to 1st Sep-		Rs.	18,77,299
tember, '57.			

(b) Approximately Rs. 58,59,000 as on 30th September, 1957. (c) Separate statistics are not maintained, giving the number of claims preferred on account of pilferage and thefts at any individual stations such as Paleza Ghat and Mokamah Ghat.

(d) No.

(e) Does not arise. However, the normal precautions are being intensified and extended.

Railway Lines

228. Shri Sugandhi: Will the Minister of Railways be pleased to state:

(a) the total mileage of the various rail tracks, Gauge-wise and Zone-wise and the area in square miles of each such Zone;

(b) the Zones in which double lines now exist with their total length;

(c) the Zones that were provided with new lines during the First Five Year Plan period; and

(d) the Zones in which narrow gauge was converted into-metre or board gauge system during the same period?

The Deputy Minister of Railways (Shri Shahnawaz Khan); (a) and (b). The Hon'ble Member presumably refers to the individual zonal Railway systems; his attention is invited to statement No. 8 in the "Report by the Railway Board on Indian Railways for the year 1955-56" Volume II, which contains the information regarding various rail tracks and double lines Railway-wise and Gauge-wise. Railway track being longitudinal, only the mileage can be stated and not the area in sq. miles for each zonal system.

(c) and (d). The information relating to new lines and to conversion of N. G. lines is set out in Tables 1 and 3 appearing on pages 11 and 12 of the pamphlet, "The progress of the First Five Year Plan on Indian Railways", copies of which were supplied to the Members of Parliament along with the Budget papers for 1956-57.

Locomotives

229. Shri S. M. Banerjee: Will the Minister of Rallways be pleased to state the present cost of per locomotive produced in Chittaranjan Locomotive Works?

The D_puty Minister of Railways (Shri Shahnawaz Khan): The average cost of manufacture of a W.G. Locomotive during the year 1956-57 was Rs. 4.08 lakhs excluding dividend charges.

Kangra Valley Rail Track

230. { Shri Hem Raj: Shri Daljit Singh:

Will the Minister of Railways be pleased to state:

(a) whether it is proposed to shift the Rail Track of the Kangra Valley Section Railway line between Jawanwala Shahar and Guler Station;

(b) if so, the reasons for the change; and

(c) the probable cost to be incurred thereon and when the work will commence?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No. Sir.

(b) and (c). Do not arise.

Jaipur Post Office

231. Shri B. C. Mullick: Will the Minister of Transport and Communications be pleased to refer to the reply given to the Unstarred Question No. 339 on the 29th July, 1957 and state:

(a) whether the construction of Jaipur Head Post Office building has since been started; and

(b) if not, the reasons for the delay?

The Minister of Transport and Communications (Shri Lai Bahadur Shastri): (a) No. Written Answers

Rural Co-operatives

232. Shri Shree Narayan Das: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 1259 on the 22nd September, 1954 and state:

(a) whether the scope and funtions of any of the Extension Training Centres have been enlarged so as to provide instructions to farmers living in the vicinity in new developments in Agriculture and in the formation of rural Co-operatives;

(b) if so, the number of farmers who have received such instructions so far and the centres which have been doing this work; and

(c) whether the services of those instructors who were sent to Denmark for study are being utilised in the manner suggested in the scheme?

The Minister of Food and Agricuiture (Shri A. P. Jain): (a) No. Not at present. The extension Training Centres are still entirely engaged in training Village Level Workers who bring the latest information on agriculture and other allied subjects to the Villagers.

(b) Does not arise.

(c) In view of the information given above, the services of most instructors are being utilised at the Extension Training Centres to train the Gram Sewaks for their job of helping the farmers and other Village people to improve and better organise farming and other local rural occupations.

National Highways in Punjab

233. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) the mileage of National Highways running in Punjab State (routewise); and